

CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ SHRI K. P. NANDEDKAR
COURT 9 ADDL SESSIONS JUDGE
CIVIL CAUSE LIST DATED 05-10-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>DISMISSAL</u>				
1	SUIT	100838/2017	Smt. Sakinabai Gulamali Porbunderwala Vs Mr. Shaikh Mohamddin	Chaitanyaa Bhandarkar
<u>SETTLEMENT</u>				
2	SUIT	103560/2010	SAVITA C BHAVSAR AND ANR Vs PARSHURAM K GAIKWAD	TASNEEM ZAIDY 1,2 MANOJ G AGRE
3	SUIT	101582/2016	Vilas Jagdish Mehta Vs 1.Harshad Kantilal Modi 2.Branch Manager-Bank of India	S.S. Redekar
Sub Matter: NOTICE OF MOTION/0103637/2017				
Sub Matter: NOTICE OF MOTION/0102933/2016				
4	NOTICE OF MOTION	102933/2016	Vilas Mehta Vs Harshad K. Modi And Anr	S. S. Redekar
(Main Matter SUIT/0101582/2016)				
5	NOTICE OF MOTION	103637/2017	Vilas Jagdish Mehta Vs 1.Harshad Kantilal Modi 2.Branch Manager-Bank of India	Mehul Shah
(Main Matter SUIT/0101582/2016)				
At 11.00 AM Morning Session				
6	SUIT	102822/2018	Mrs. Sebastiana Rosy Mendes Vs Mr. Anthony Sebastain Mendes	Ghanshyam K. Tripathi
7	SUIT	100201/2020	Mr. Farhan Noor Mohammed Roshan Vs Royal Realtors	M.A. Khan
At 2 45 pm Afternoon Session				
8	NOTICE OF MOTION	102597/2019	Rakesh K. Chadha - Suit St. No. 5364 of 2019 Vs Suyog Telematics Limited And Ors	Adv Ansari Asggar Kalim

CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ SHRI K. P. NANDEDKAR
COURT 9 ADDL SESSIONS JUDGE
CIVIL CAUSE LIST DATED 05-10-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
9	SUIT	102151/2019	Mr. Rakesh K. Chadha Vs Suyog Telematics Ltd.	Mr. Hemant P. Ghadigaonkar
Sub Matter: NOTICE OF MOTION/0103629/2019				
Sub Matter: NOTICE OF MOTION/0100974/2020				
10	NOTICE OF MOTION	103629/2019	Mr. Rakesh K. Chadha Vs Suyog Telematics Ltd. And Ors	Mr. Hemant P. Ghadigaonkar
(Main Matter SUIT/0102151/2019)				
<u>S.CT.H.CT. TIME BOUND</u>				
11	SUIT	108606/1993	SALIM MOHAMMED DAUDANI Vs SMT DHARMADEVI NANDLAL KHARWAR AND 5 ORS	K.R. Belosay 2ND COURT RECEIVER
<u>HEARING</u>				
12	SUIT	102999/2018	Writer Relocations Vs Mr. Bharat Sahgal	Mrs. Uma Kshirsagar
Sub Matter: NOTICE OF MOTION/0101839/2019				
13	NOTICE OF MOTION	101839/2019	Writer Relocations Vs Mr. Bharat Sahgal	Mrs. Uma Kshirsagar
(Main Matter SUIT/0102999/2018)				
<u>RECORDING EVIDENCE</u>				
14	SUIT	100534/2014	PAREKH SALES CORPORATION Vs MS MAURIA UDYOG LTD	SHUKLA AND ASSOCIATES
15	SUIT	100636/2014	1.MR. NITIN KANTILAL GANDHI 2. MR.UTSAV NITIN GANDHI Vs 1.MS S.M. REALTORS 2. MRS IRENE E.DMELLO 3.MR.E.DMELLO 4. MR LOKESH KHANDELWAL	MS DIVEKAR AND COMPANY
16	SUIT	100869/2019	Sanjay Kumar Motilal Gupta Vs Samdevi Motilal Gupta	Mr. M.K. Tiwari and Mr. M.M. Tiwari

At 11.00 AM Morning Session

CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ SHRI K. P. NANDEDKAR
COURT 9 ADDL SESSIONS JUDGE
CIVIL CAUSE LIST DATED 05-10-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
17	SUIT	103723/2011	BIHARILAL K MILWANI Vs HARJEET KAUR WD O TWINDER SINGH ANAND AND 8 ORS	P N PATWARDHAN SOLOMON AND CO 8 AND 9
18	SUIT	104697/2007	HOUSING DEVELOPMENT FINANCE CORPORATION LTD Vs KISANI RAMESH CHUNILAL AND 5 ORS	SHEETAL SHARMA U OBJ M S MANSUKHLAL HIRALAL AND CO 4
19	SUIT	100534/2016	1.Shantichand Ravichandra Jhaveri 2.Smt. Shweta Singh Vs 1.Mahendra N. Kapadia 2.Rohit N. Kapadia	Yogesh Adhia SANJAY T. MANEK
RECORDING EVIDENCE P.H.				
20	SUIT	101001/2011	ARIF AHMED CHASMAWALA AND ANR. Vs NISHA JETITHOR AND ORS.	Rastogi Ashok S.S. Lanke, N.K. Dubey for Deft
At 11.00 AM Morning Session				
21	SUIT	103759/2009	MATUBAI PITAMBER BHUGWANJI TRUST AND 2 ORS Vs RAJU S KAPADIA AND 4 ORS	RAVINDRA N KACHARE ARVIND G SHAH 3 TO 5
22	SUIT	104031/2011	SHIVNARAYANAN BAXIRAM NEMANI TRUST AND 4 ORS Vs KRISHNAKUMAR PANDEY	DR PALLAVI DIVEKAR GEETA NAVAL AND NAVAL SHARMA
23	SUIT	104850/2007	SALIM E RUPANI Vs DEVELOPMENT CREDIT BANK LTD	MALLAR LAW CONSULTING M S K ASHAR CO

CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ SHRI K. P. NANDEDKAR
COURT 9 ADDL SESSIONS JUDGE
CIVIL CAUSE LIST DATED 05-10-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
24	SUIT	104273/2012	SURENDRA KUMAR RAMPALAT PASI AND ORS Vs JAIRAM BUDDHU PASI AND ORS	C.B. YADAV
25	SUIT	100881/2013	MOHAN GAJANAN SARDAR Vs MADHUKAR MARUTI KADAM	PRASHANT G KARANDE
26	SUIT	101801/2013	ATMARAM GANPAT BORGE AND ORS Vs GANGUBAI GANPAT BORGE	S K DUBEY
27	SUIT	101740/2014	MS.SUNANDA GOVIND BAIT Vs 1. RAJPUT GOVIND BAIT 2. THE MANAGER NEW SATARA ZILLA NAGARIK SAHAKARI PAT SANSTHA LTD	MS K.P. TIWARI AND COMPANY
28	SUIT	100366/2015	Shri. Shashikant Umakant Malve Vs 1.Mr.Ramesh Hiranman Shejwal 2.Shri. Mahesh Ramesh Shejwal	Hemant Wankhede Mrs. Veena C. Gyanchandani H.M. Inamdar for Deft
<u>FRAMING ISSUES</u>				
29	NOTICE OF MOTION	100585/2018	1. Pushpa Arunkumar 2. Vikas Arunkumar Makharia Vs Trivendidevy Radhakrishna Makharia Family Trust and Ors.	Anup Khaitan and Company
(Main Matter SUIT/0101343/2014)				
<u>NM FOR HEARING</u>				
30	SUIT	105015/2008	BALMUKUND N KANTAWALA Vs BHOJA A SHETTY AND 13 ORS	TUSHAR GORADIA AND TUSHAR PARMAR SHRI E K SASIDHARAN 1
<u>NM REPLYREJOINDER</u>				

**CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ SHRI K. P. NANDEDKAR
COURT 9 ADDL SESSIONS JUDGE
CIVIL CAUSE LIST DATED 05-10-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
31	NOTICE OF MOTION	100974/2020	Mr. Rakesh K. Chadha Vs Suyog Telematics Ltd. and Ors.	Hemant P. Ghadigaonkar adv.
(Main Matter SUI/0102151/2019)				
<u>C/S HEARING</u>				
At 2 45 pm Afternoon Session				
32	CHAMBER SUMMONS	100309/2019	Farokh Khodadad Irani Yazdegardi And Ors Vs Simindokth Khodadad Irani And Ors	Divya Jain And Ms Shweta Jain
(Main Matter SUI/0106293/2007)				
33	CHAMBER SUMMONS	101789/2019	Bhamini Shridhar Mhatre - deceased - Shashikant Shridhar Mhatre And Ors Vs Savitri Shamrao Mhatre deleted And Ors - Applicant - Dattatraya Shamrao Mhatre And Ors	Kishor V. Tembe
(Main Matter SUI/0104506/2009)				

CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ SHRI K. P. NANDEDKAR
COURT 9 ADDL SESSIONS JUDGE
CIVIL CAUSE LIST DATED 06-10-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>S.CT.H.CT. TIME BOUND</u>				
1	SUIT	107460/2006	ABDUL KADAR YADLI SHAIKH PROP OF SANJEEV BROTHERS AND SANJIV GRILL REPAIRING WORKS Vs TAPAS KUMAR DAS PROP OF SHIV KALI INDUSTRIES	H R SHARMA AND RAJENDRA PAWAR R R SHARMA
<u>ARGUMENTS</u>				
2	SUIT	107832/2000	ZINOBIA FAREDUN SHROFF Vs MAHARUKH PESTONJI JAVAT AND 2 ORS	P G PRAVIN SUNIL AND CO 1
<u>RECORDING EVIDENCE P.H.</u>				
3	SUIT	102144/2013	JAISHANKAR R MISHRA AND ORS Vs KAMAL SHANKAR R MISHRA	S S RAI
At 11.00 AM Morning Session				
4	SUIT	101304/2013	SUPRIYA DILIP MEHTA AND 2 ORS Vs DEEPALI NANDKUMAR NHGVEKAR AND ORS	S S REDEKAR
<u>DIRECTIONS</u>				
5	SUIT	103071/2019	M/s. Shalibhadra Corporation Vs Urvi Bansal	M/s. Raval Shah and Co.
Sub Matter: CHAMBER SUMMONS/0100423/2020				
6	SUIT	103072/2019	M/s. Shalibhadra Corporation Vs Rajneesh Jaiswal	M/s. Raval Shah and Co.
Sub Matter: CHAMBER SUMMONS/0100422/2020				
7	MISC APPLICATION	100005/2020	Mr. Mahendra P. Dholakia in Rev. Pet. St. No.9168 of 19 Vs Mr. Mohan K. Kirpalani and Ors.	Rahul P. Raut
(Main Matter SUIT/0104619/2007)				
8	CHAMBER SUMMONS	100421/2020	M/s. Shalibhadra Corporation and ors. through Mr. Priyen Ravindra Khona Vs Rajneesh Jaiswal	M/s. Raval Shah and Co.
(Main Matter SUIT/0103070/2019)				

CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ SHRI K. P. NANDEDKAR
COURT 9 ADDL SESSIONS JUDGE
CIVIL CAUSE LIST DATED 06-10-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
9	CHAMBER SUMMONS	100422/2020	M/s. Shalibhadra Traders and Anr.- Through Mrs. Reena R. Khona Vs Rajneesh Jaiswal	M/s. Raval Shah and Co.
(Main Matter SUIT/0103072/2019)				
10	CHAMBER SUMMONS	100423/2020	M/s. Shalibhadra Corporation and Anr. - Through Mr. Priyen Ravindra Khona Vs Urvi Bansal	M/s. Raval Shah and Co.
(Main Matter SUIT/0103071/2019)				
At 11.00 AM Morning Session				
11	SUIT	103070/2019	M/s. Shalibhadra Corporation Vs Rajneesh Jaiswal	M/s. Raval Shah and Co.
Sub Matter: CHAMBER SUMMONS/0100421/2020				
<u>ADMISSION DENIAL</u>				
12	SUIT	101047/2014	SURESH KRISHNARAO PAITHANKAR Vs 1.SARJERAO KONDIBA SARWADE 2. VIKHROLI JANTA CHS LTD	MR. K. R. UTTEKAR
<u>DRAFT ISSUES</u>				
13	SUIT	100954/2016	Gowardhan Kasargod Ramraj Shenoy Vs 1.Uday Vasanth Shenoy 2.Shweta Uday Shenoy 3.Siddhant Uday Shenoy	Mr. S.M. Khaire
14	SUIT	101318/2016	1.Mahesh Jayawant Masurkar 2.Manisha Mahesh Masurkar Vs 1.Mangala Madhusudan Masurkar 2.Sneha Ajit Manjarekar 3.Meghana Ajit Manjarekar	Colonel Abhijit G. Kadam
At 11.00 AM Morning Session				

CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ SHRI K. P. NANDEDKAR
COURT 9 ADDL SESSIONS JUDGE
CIVIL CAUSE LIST DATED 06-10-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
15	SUIT	101696/2019	1.Rajaram Rajmani Upadhyay 2.Ramesh Rajmani Upadhyay 3.Dharmendra Rajaram Upadhyay And Ors. Vs 1.Dudhnath Laltaprasad Pandey 2.Smt.Taradevi Udayraj Pandey 3.Vinodkumar U. Pandey And Ors.	Yatin R. Shah
16	SUIT	101597/2016	Mr. Dilip Laxman Wangde Vs Mr. Devanand Ramchandra Shinde	Mr Vishwajeet S. Kapse
17	SUIT	101636/2016	1.Mr. Prakash Ravindra Pednekar 2.Mr. Ratnakar Ravindra Pednekar 3.Mr. Uday Ravindra Pednekar Vs Smt. Nalini Madhukar Pednekar	Nikhil H. Seth
18	SUIT	101762/2018	Mr. Manharlal Maganlal Badiani Vs 1.Mr. Rishab Prashmesh Barar 2. Mrs. Dhanashree Khade Nee Barar	M/s. Vivek Kantawala and Co.
<u>NM FOR HEARING</u>				
19	SUIT	102050/2019	Mr. Gurdip s/o Dharam Singh Chass Vs Smt. Surinder Kaur w/o Gurdip Singh	Mr. Ashok M. Saraogi
Sub Matter: NOTICE OF MOTION/0102999/2019				
20	NOTICE OF MOTION	102999/2019	Mr. Gurdip s/o Dharam Singh Chass Vs Smt. Surinder Kaur w/o Gurdip Singh And Ors	Mr. Ashok M. Saraogi
(Main Matter SUIT/0102050/2019)				
At 2 45 pm Afternoon Session				
21	NOTICE OF MOTION	103889/2015	Vijaykumar Prakashchand Jain And Ors Vs Shashi Trading Corporation And Ors	Mrs Naazish N. Shah

(Main Matter SUIT/0103606/2009)

CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ SHRI K. P. NANDEDKAR
COURT 9 ADDL SESSIONS JUDGE
CIVIL CAUSE LIST DATED 06-10-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
22	NOTICE OF MOTION	104475/2019	Shri. Joaquim Fernandes - Plff Vs Smt. Josephine Fernandes and Ors.	Mr. Sivoj Sule
(Main Matter SUIT/0101115/2015)				
<u>NM REPLYREJOINDER</u>				
23	MISC APPLICATION	100083/2019	M/s. Babubhai Jagjivandas and 4 Ors. Vs Dhirajlal Morarji Vala	None Defendant in person
(Main Matter SUIT/0102302/2012)				
24	NOTICE OF MOTION	103426/2019	M/s. Babubhai Jagjivandas and Ors. Vs Dhirajlal Morarji Vala	Adv Defendant in person
(Main Matter SUIT/0102302/2012)				
<u>C/S HEARING</u>				
25	NOTICE OF MOTION	104636/2015	Mr Buddhuram Ramchandra Kanojia Dhobi And Ors Vs Mr Mujilal Haublal Kanojia And Ors	Mohan P. Pawar
(Main Matter SUIT/0101032/2014)				
26	NOTICE OF MOTION	100155/2016	Buddhuram Ramchandra Kanojia - Dhobi And Ors Vs Mr Mujilal Hublal Kanojia And Ors	Mrs Mohan P. Pawar
(Main Matter SUIT/0101032/2014)				
27	CHAMBER SUMMONS	100158/2019	Rekin Tarachand Chheda And Ors Vs Ms H B S Realtors Pvt Ltd And Ors	Legal Chartered
(Main Matter SUIT/0102598/2013)				
28	CHAMBER SUMMONS	100159/2019	Suresh Dinkar Mangonkar Vs Ms H B S Realtors Pvt Ltd And Ors	Legal Chartered
(Main Matter SUIT/0102599/2013)				

CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ SHRI K. P. NANDEDKAR
COURT 9 ADDL SESSIONS JUDGE
CIVIL CAUSE LIST DATED 06-10-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
29	CHAMBER SUMMONS	100172/2019	Kumar C. Pathak Vs Ms H.B..S. Realtors Pvt Ltd	Legal Chartered
(Main Matter SUIT/0102597/2013)				
30	CHAMBER SUMMONS	101305/2019	Mr Buddhram Ramchandra Kanojia Dhobi And Ors Vs Mr Mujilal Haublal Kanojia And Ors	Mohan P. Pawar
(Main Matter SUIT/0101032/2014)				
31	CHAMBER SUMMONS	101696/2019	Mrs Rana Bipin Doshi Vs Robert Jerome Stanny Gonsalves And Ors	Amet A. Palkar
(Main Matter SUIT/0104104/2012)				
<u>COMPLIANCE</u>				
32	NOTICE OF MOTION	1001178/2017	Noor Banu Khan And Ors. Vs Latif Jan Mohd Khan And Ors.	Sapna P. Khobragade, Rajesh P. Khobragade
(Main Matter SUIT/0100377/2017)				

CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ SHRI K. P. NANDEDKAR
COURT 9 ADDL SESSIONS JUDGE
CIVIL CAUSE LIST DATED 07-10-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>ORDER</u>				
At 11.00 AM Morning Session				
1	SUIT	107778/1997	Lt.Cdr. Keharsingh s/o Kartarsingh Vs Lt.Cdr. Bhajansingh Kartarsingh	
<u>DISMISSAL</u>				
2	SUIT	104344/2007	jamshed ali sayed prpo of m s ilahi buildes Vs M S TWIN CONSTRUCTION CO AND OTHERS	S K DUBEY Mohanty Associ - D-1 Juhivalia defts
<u>SETTLEMENT</u>				
At 11.00 AM Morning Session				
3	SUIT	100232/2011	JAGDISH M.SHETHIA Vs S.D.SETHIA AND CO.PVT.LTD	HALAI AND CO
<u>S.CT.H.CT. TIME BOUND</u>				
4	SUIT	110081/1987	MR ZARIR EDI MAHAVA AND ANR Vs RODA FERROZ ENGG AND ORS	V THAKER AND CO N R BAPAT, P M
<u>RECORDING EVIDENCE</u>				
At 11.00 AM Morning Session				
5	SUIT	107962/1994	SHRI SUBASH PAREKH Vs GORISHANKAR JALAN AND ANR	Y M CHAUDHARI N S PATEL AND CO
<u>RECORDING EVIDENCE P.H.</u>				
6	SUIT	106971/2001	ELIZABETH D HENDRIQUES AND ORS Vs ANTHONY PATRICK LEWIS AND ANR	A L ALMEIDA GOVT PLEADER
<u>EX-PARTE EVIDENCE</u>				
7	SUIT	102149/2017	Mrs. Bhagyashree Yogesh Gaikwad Vs 1. Mr. Yogesh Bhalchandra Gaikwad 2. Mr. Bhachandra P. Gaikwad 3. Mr. Prashant Bhalchandra Gaikwad	R. R. Deokar and Kapil V. Kale

CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ SHRI K. P. NANDEDKAR
COURT 9 ADDL SESSIONS JUDGE
CIVIL CAUSE LIST DATED 07-10-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
8	SUIT	101462/2018	Tarjit Kaur Inderjit Singh Vs 1. Gurmejmohinder Singh 2. Shalinder Singh	A. R. Tiwari
9	SUIT	101314/2019	Haresh Advani Vs Amitabh Rolling Equipments Pvt. Ltd.	Jay S. Yadav
<u>DIRECTIONS</u>				
10	SUIT	100083/2020	Healthindia Insurance TPA Services Pvt. Ltd. Vs Yogesh T. Berewala	Manoj Agiwal
11	SUIT	100085/2020	Healthindia Insurance TPA Services Pvt. Ltd. Vs Ashwinkumar R. Mehta	Manoj Agiwal
12	SUIT	100086/2020	Healthindia Insurance TPA Services Pvt. Ltd. Vs Lavraj G Jashnani	Manoj Agiwal
13	SUIT	100087/2020	Healthindia Insurance TPA Services Pvt. Ltd. Vs Kirit R. Vora	Manoj Agiwal
14	SUIT	100253/2020	Mr. Prakash Bhanji Jogadia Vs Smt. Dipika Jogadia	Anand Dubey
15	SUIT	100289/2020	Mr. Swapan Kumar Narendra Gopal Biswas Vs Shri. Valji Virji Bhanushali	Nitin P. Dalvi and Amruta Devkot
16	SUIT	100290/2020	Mr. Satish N. Shetty Vs Shri. Valji Virji Bhanushali	Nitin P. Dalvi and Amruta Devkot
17	SUIT	101034/2020	Mr. Jitendra Tukaram Shinde Vs M/s. Earth Vintage	S.P.Associates
18	SUIT	101035/2020	Ayaz Ahmed Hafizullah Ansari Vs Tahira Hafizullah Abdullah Ansari	Bhave and Company

At 11.00 AM Morning Session

CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ SHRI K. P. NANDEDKAR
COURT 9 ADDL SESSIONS JUDGE
CIVIL CAUSE LIST DATED 07-10-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
19	SUIT	100239/2020	Mr. Jasjit Singh Surendrasingh Vijan Vs M/s. Parivar Infrastructure Pvt. Ltd.	Mr. Ashok M. Saraogi
<u>WRITTEN STATEMENT</u>				
20	SUIT	102030/2019	Firdaus Dinshah Mehta Vs Anil K. Lulla	Mulani and Co.
<u>SERVICE</u>				
21	SUIT	102118/2018	1. Shaikh Mohammed Haneef Gulam Nabi 2. Noorunnisa Mohammed Haneef Shaikh 3. Ayaz Mohd. Haneef Shaikh Vs 1. Najmunissa Widow of Mohammed Hussain Shaikh 2. Mohamed Arshad Mohammed Hussain Shaikh	Nazia Siddiqui
22	SUIT	103206/2019	Rajeshkumar B. Patel HUF Vs Hiten Bhavinchanra Patel	Hina A. Mody
23	SUIT	103370/2019	Kumar Devdas Advani Vs Sukhbir Singh	Narendra Gharat
24	SUIT	103371/2019	Pushpa Devdas Advani Vs Jaswant Shah	Narendra Gharat
25	SUIT	100028/2020	Kumar Devdas Advani Vs Sarala Chandak	Narendra Gharat
26	SUIT	100029/2020	Kumar Devdas Advani Vs M. Deepthi	Narendra Gharat
27	SUIT	100030/2020	Kumar Devdas Advani Vs Sureshkumar Tankaria	Narendra Gharat
At 2 45 pm Afternoon Session				
28	SUIT	101130/2019	Smt. Jaya Takakshi Chheda Vs Miss Tanuja Jayantilal Bhagat	R.D. Mishra and Vijay R. Dubey

Sub Matter: NOTICE OF MOTION/0103375/2019

CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ SHRI K. P. NANDEDKAR
COURT 9 ADDL SESSIONS JUDGE
CIVIL CAUSE LIST DATED 07-10-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
29	SUIT	101131/2019	Smt. Jaya Takakshi Chheda Vs Miss. Tanuja Jayantilal Bhagat	R.D. Mishra and Vijay R. Dubey
Sub Matter: NOTICE OF MOTION/0103376/2019				
30	SUIT	101132/2019	Smt. Jaya Takakshi Chheda Vs Miss. Tanuja Jayantilal Bhagat	R.D. Mishra and Vijay R. Dubey
Sub Matter: NOTICE OF MOTION/0103377/2019				
31	SUIT	101133/2019	Smt. Jaya Takakshi Chheda Vs Miss Tanuja Jayantilal Bhagat	R.D. Mishra and Vijay R. Dubey
Sub Matter: NOTICE OF MOTION/0103379/2019				
32	NOTICE OF MOTION	103375/2019	Smt. Jaya Takakshi Chheda Vs 1. Miss Tanuja Jayantilal Bhagat 2. Mr. Vinod Kalyanji Bhagat	R.D. Mishra and Vijay R. Dubey
(Main Matter SUIT/0101130/2019)				
33	NOTICE OF MOTION	103376/2019	Smt. Jaya Takakshi Chheda Vs 1. Miss Tanuja Jayantilal Bhagat 2. Mr. Vinod Kalyanji Bhagat	R.D. Mishra and Vijay R. Dubey
(Main Matter SUIT/0101131/2019)				
34	NOTICE OF MOTION	103377/2019	Smt. Jaya Takakshi Chheda Vs 1. Miss Tanuja Jayantilal Bhagat 2. Mr. Vinod Kalyanji Bhagat	R.D. Mishra and Vijay R. Dubey
(Main Matter SUIT/0101132/2019)				
35	NOTICE OF MOTION	103379/2019	Smt. Jaya Takakshi Chheda Vs 1. Miss Tanuja Jayantilal Bhagat 2. Mr. Vinod Kalyanji Bhagat	R.D. Mishra and Vijay R. Dubey
(Main Matter SUIT/0101133/2019)				
<u>NM ORDERS</u>				
36	SUIT	108582/1992	M S BAL ENTERPRISES Vs NIRMALA CHINTAMAN GOKHALE AND 7 ORS	M S MANSUKHLAL HIRALAL AND CO ATUL G DAMLE 2, 3, 5 U OBJ

C/S HEARING

At 2 45 pm Afternoon Session

**CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ SHRI K. P. NANDEDKAR
COURT 9 ADDL SESSIONS JUDGE
CIVIL CAUSE LIST DATED 07-10-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
37	CHAMBER SUMMONS	100051/2019	Smt Shobhana Sahadev Shah Vs City Limouzines India Ltd And Ors	Kavita A. Shah

(Main Matter SUIT/0100806/2010)

CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ SHRI K. P. NANDEDKAR
COURT 9 ADDL SESSIONS JUDGE
CIVIL CAUSE LIST DATED 08-10-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>DIRECTIONS</u>				
1	SUIT	102945/2019	Jaysingh Palji Rathod Vs Maru Seva Sangh	S.S. Redekar
2	SUIT	100993/2020	Abdul Kadir Yakoob Patrawala Vs Aslam Gani Patrawala	Prajot H. Jaggi
3	SUIT	101024/2020	Laxmichand Ramji Gala Vs Shilpa Rajesh Gala	Divya Shah and Co.
At 11.00 AM Morning Session				
4	SUIT	103300/2019	Iqbal Ebrahim Chunawala Vs Shaikh Mahmood s/o Hasan Ebrahim Chunawala	M/s. V.R. Tripathi and Asso.
<u>ADMISSION DENIAL</u>				
5	SUIT	103918/2013	DEVENDRA S-O LEELADHAR GARG AND ORS Vs LATA W-O HEMANT GARG AND ANR	A A SIDDIQUIE AND ASSOCIATES
<u>FRAMING ISSUES</u>				
6	SUIT	102325/2018	John Philip Crasto Vs Sylvester Peter Crasto	Ms. Savina Remi Crasto
At 11.00 AM Morning Session				
7	SUIT	100517/2016	Janardan Umaji Khot Vs 1.Chandrashekhar Umaji Khot 2.Sachinam Estate Developers Pvt. Ltd.	Shriram S. Redij
8	SUIT	101563/2017	1. Shri Haresh Rajaram N. Kukadia 2. Shri. Jyantilal Rajaram Kukadia Vs 1. Shri. Manoj Rajaram Kukadia 2. Smt. Asha Navrattan Prajapati	Shri Ditendra Mishra
<u>DRAFT ISSUES</u>				

CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ SHRI K. P. NANDEDKAR
COURT 9 ADDL SESSIONS JUDGE
CIVIL CAUSE LIST DATED 08-10-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
9	SUIT	100179/2016	Shri. Manohar Ambadas Gaikwad Vs 1.Shri. Ambadas Maruti Gaikwad 2.Ms. Omkar Realtors and Developers Pvt. Ltd. 3.Swaraj S.R.A. CHSL	Mr. A.J. Jadhav
10	SUIT	100386/2016	Mr. Juber Ahmed Dawood Solanki Vs Mr. Zulfikar Mohsin Khorakiwala	M.I. Charolia
Sub Matter: NOTICE OF MOTION/0100969/2016				
11	NOTICE OF MOTION	100969/2016	Juber Ahmed Dawood Solanki Vs Zulfikar Mohsin Khorakiwala	M. I. Charolia
(Main Matter SUIT/0100386/2016)				
12	SUIT	101700/2016	Uttam Shrawan Mane Vs 1.Satyawan Shrawan Mane 2.Sitabai Keshav Sesware	D.D. Ahire
13	SUIT	101856/2016	Mr. Riyaz Moosa Kazi Vs Mrs. Mumtaz Mohd. Khan Kasim Khan	Mr. Anand A. Pande
14	SUIT	100339/2017	1.Mr. Shaikh Mohammed Arif 2.Mr. Mohammed Khalid S/o. Haji Mohammed Yaqub Shaikh and ors. Vs 1.Mr. Shaikh Mohammed Amin S/o. Mohammed Yakub Shaikh 2.Mr. Maulana Iqbal	Mr. A.N. Giri
15	SUIT	101192/2017	1. Suryakant Deoba More 2. Nirmala Suryakant More Vs 1. Mr. Atul Suryakant More 2. Mrs. Amrapali Atul More	B. W. Kakade
Sub Matter: NOTICE OF MOTION/0102304/2018				
16	SUIT	101654/2017	Mr. Abhaychandra Harichandra Jaiswar Vs 1.Ramesh Chandra Rudal Jaiswar 2.Mrs. Badamidevi Ramesh Chandra	Mohd. Muqim Khan and Samina Ansari

CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ SHRI K. P. NANDEDKAR
COURT 9 ADDL SESSIONS JUDGE
CIVIL CAUSE LIST DATED 08-10-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
17	NOTICE OF MOTION	102304/2018	1. Suryakant Deoba More 2. Nirmala Suryakant More Vs 1. Mr. Atul Suryakant More 2. Mrs. Amrapali Atul More	Sandesh D. Inamdar Shinde
(Main Matter SUI/0101192/2017)				
18	SUIT	102306/2018	Smt. Sharda Bhagwant Dhale Vs Smt. Anita alias Shaila Maruti Londhe	Ashok B. Shinde
19	SUIT	101315/2019	Mr. Kapil Chatrabhuj Bhuptani Vs Mr. Pankaj Hiralal Shah	Mrs. Christina Carlos
At 11.00 AM Morning Session				
20	SUIT	101896/2016	1.Mr. Kantilal Rajgor 2.Mr. Anil B. Rajgor Vs 1.Shakuntala Singh W/o. D.D. Singh 2.Sahaj Developers	Mr. Ashok M. Saraogi
At 2 45 pm Afternoon Session				
21	NOTICE OF MOTION	100840/2015	Zubedabai Mohd Nisar Bagban Vs Manav Builders Pvt Ltd	Ms A Bharat and Co
(Main Matter SUI/0100427/2015)				
22	NOTICE OF MOTION	100841/2015	Liyakat Husain Vs Manav Builders Pvt Ltd	Ms A Bharat And Co
(Main Matter SUI/0100377/2015)				
23	NOTICE OF MOTION	100844/2015	Salim Raza Vs Manav Builders Pvt Ltd	Ms A Bharat and Co
(Main Matter SUI/0100426/2015)				
<u>WRITTEN STATEMENT</u>				
24	SUIT	102406/2019	Shri. Waman Atmaram Bandodkar Vs Shri. Vilas Atmaram Bandodkar	V.S. Bhadkamkar
<u>SUIT STAYED</u>				

CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ SHRI K. P. NANDEDKAR
COURT 9 ADDL SESSIONS JUDGE
CIVIL CAUSE LIST DATED 08-10-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
25	SUIT	107519/2006	CHARUDATTA L SHRIYAN Vs PRABHA ARUN SIDDHA AND ORS	KADAM AND CO
<u>SERVICE</u>				
At 11.00 AM Morning Session				
26	SUIT	100032/2020	Kumar Devdas Advani Vs Rita Tankaria	Narendra Gharat
27	SUIT	100033/2020	Kumar Devdas Advani Vs Rupa Madhukar Kania	Narendra Gharat
28	SUIT	100034/2020	Kumar Devdas Advani Vs Rupa Madhukar Kania	Narendra Gharat
29	SUIT	100035/2020	Kumar Devdas Advani Vs Apurva Tankaria	Narendra Gharat
30	SUIT	100036/2020	Kumar Devdas Advani Vs Rupa Madhukar Kania	Narendra Gharat
31	SUIT	100037/2020	Kumar Devdas Advani Vs Smitha Tankaria	Narendra Gharat
32	SUIT	100038/2020	Kumar Devdas Advani Vs Bindu Chandak	Narendra Gharat
33	SUIT	100040/2020	Kumar Devdas Advani Vs Maria Easter Sylvia Xavier	Narendra Gharat
34	SUIT	100041/2020	Pushpa Devdas Advani Vs Manmohan R. Agrawal	Narendra Gharat
At 2 45 pm Afternoon Session				
35	NOTICE OF MOTION	101443/2013	NAFEESA ABDUL RAB KHAN Vs AMIN ABDUL KADAR	A.K.SINGH
(Main Matter SUIT/0100545/2013)				
36	CHAMBER SUMMONS	101993/2019	Nafeesa Abdul Rab Khan Vs Amin Abdul Kadar	Manoj M. Mirchandani
(Main Matter SUIT/0100545/2013)				

NM FOR HEARING

CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ SHRI K. P. NANDEDKAR
COURT 9 ADDL SESSIONS JUDGE
CIVIL CAUSE LIST DATED 08-10-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
37	NOTICE OF MOTION	103899/2017	Sandeep Avinash Devlekar - Suit Stamp No.11952 of 2017 Vs Suresh Anant Gambhir	Ms Tamhane And Co
38	SUIT	102593/2017	Sandeep Avinash Devlekar Vs 1. Suresh Anant Gambhir 2. Jayshree Suresh Gambhir 3. Shital Jatin Desai	M/s. Tamhane and Co
Sub Matter: NOTICE OF MOTION/0102283/2018				
39	NOTICE OF MOTION	102283/2018	Sandeep Avinash Devlekar Vs 1. Suresh Anant Gambhir 2. Jayshree Suresh Gambhir 3. Shital Jatin Desai	Adv Sameer Tendulkar
(Main Matter SUIT/0102593/2017)				
40	NOTICE OF MOTION	103485/2018	Nagin P. Rathod - Suit Stamp No. 11440 of 2018 Vs Kapila Punjiram Rathod	Ashish Mishra
41	SUIT	102516/2018	Nagin P. Rathod Vs Kapila Punjiram Rathod	Ashish Mishra
Sub Matter: NOTICE OF MOTION/0100734/2019				
42	SUIT	102892/2018	Arvind Jagannath Jadhav Vs M/s. Universal Construction Company	Mr. Manish Rai, Mr. B.A. Shaikh, Ms. Pranali Gurav
Sub Matter: NOTICE OF MOTION/0100143/2019				
43	SUIT	102996/2018	Mrs. Vidya Shashikant Bhosle Vs Mr. Nandkumar Rajaram Tamore	Mr. Tejas Kunasavlikar
Sub Matter: NOTICE OF MOTION/0102594/2019				
44	NOTICE OF MOTION	100143/2019	Arvind Jagannath Jadhav Vs M/s. Universal Construction Company And Ors	Mr. Manish Rai, Mr. B.A. Shaikh, Ms. Pranali Gurav
(Main Matter SUIT/0102892/2018)				
45	SUIT	100199/2019	Madhusudan Jaswantlal Dani Vs Kirit Devendra Damaniya	S.M. Jain and Associates
Sub Matter: NOTICE OF MOTION/0101268/2019				

CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ SHRI K. P. NANDEDKAR
COURT 9 ADDL SESSIONS JUDGE
CIVIL CAUSE LIST DATED 08-10-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
46	NOTICE OF MOTION	100734/2019	Nagin Punjiram Rathod And Ors Vs Kapila Punjiram Rathod And Ors	Adv Themis Legal
(Main Matter SUIT/0102516/2018)				
47	SUIT	100519/2019	Madhusudan Jaswantlal Dani Vs Pramesh Kishorchandra Anandpura	S.M. Jain and Associates
Sub Matter: NOTICE OF MOTION/0104510/2019				
48	NOTICE OF MOTION	101268/2019	Madhusudan Jaswantlal Dani Vs Kirit Devendra Damaniya	S.M. Jain and Associates
(Main Matter SUIT/0100199/2019)				
49	SUIT	101060/2019	Mr. Shankar Prabhu Wanjale Vs Neeta Bhagwan Lohakare	M/s. Raval Shah and Co.
Sub Matter: NOTICE OF MOTION/0103747/2019				
50	SUIT	101586/2019	Raziya Ahmed Miya Kadiwala Vs Nasir Nathekhan Kadiwala	Sanket M. Mungale
Sub Matter: NOTICE OF MOTION/0102439/2019				
51	NOTICE OF MOTION	102439/2019	Raziya Ahmed Miya Kadiwala Vs Nasir Nathekhan Kadiwala And Ors	Sanket M. Mungale
(Main Matter SUIT/0101586/2019)				
52	NOTICE OF MOTION	102594/2019	Mrs. Vidya Shashikant Bhosle Vs Mr. Nandkumar Rajaram Tamore And Ors	Mr. Tejas Kunasavlikar
(Main Matter SUIT/0102996/2018)				
53	NOTICE OF MOTION	103264/2019	Lalit Ishwarlal Khilnani Vs Zipribai alias Jipribai widow Of Dhakat Lakhma Wagh Warli - deceased And Ors	Adv Kamlesh P. Mali
(Main Matter SUIT/0108690/1992)				

CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ SHRI K. P. NANDEDKAR
COURT 9 ADDL SESSIONS JUDGE
CIVIL CAUSE LIST DATED 08-10-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
54	NOTICE OF MOTION	103265/2019	Babubhai Quresh - deceased - 1a. Farida B. Qureshi And Ors Vs Zipribai alias Jipribai widow of Dhakat Lakhma Wagh Warli - deceased And Ors	Adv Kamalesh P. Mali
(Main Matter SUIT/0107600/1998)				
55	NOTICE OF MOTION	103747/2019	Mr. Shankar Prabhu Wanjale Vs Neeta Bhagwan Lohakare And Anr	Adv Makarand Bakore Adv For Def. No. 1
(Main Matter SUIT/0101060/2019)				
56	SUIT	102888/2019	Gajanan Raghunath Joshi Vs Niranjan Gajanan Joshi	N. D. Jaywant
Sub Matter: NOTICE OF MOTION/0100277/2020				
57	SUIT	102946/2019	Mrs. Florine w/o Winston Lobo alias Shahnawaz Qadri Vs Abdad Hussein Fidaali Lala	Mr. Ashok M. Saraogi
Sub Matter: NOTICE OF MOTION/0104521/2019				
58	NOTICE OF MOTION	104510/2019	Madhusudan Jaswantlal Dani Vs Pramesh Kishorchandra Anandpura and Ors.	S.M. Jain and Associates
(Main Matter SUIT/0100519/2019)				
59	NOTICE OF MOTION	104521/2019	Mrs. Florine w/o Winston Lobo Vs Ahmad Hussein Fiddali Lala and Ors.	Mr. Ashok M. Saraogi
(Main Matter SUIT/0102946/2019)				
60	NOTICE OF MOTION	100277/2020	Gajanan Raghunath Joshi Vs Niranjan Gajanan Joshi and Anr.	N. D. Jaywant
(Main Matter SUIT/0102888/2019)				
At 11.00 AM Morning Session				

CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ SHRI K. P. NANDEDKAR
COURT 9 ADDL SESSIONS JUDGE
CIVIL CAUSE LIST DATED 08-10-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
61	NOTICE OF MOTION	103129/2019	Hasendrasingh Mahendrasingh Jhala Vs 1.Pratapsingh Fatehsinh Jhala 2.Ghanshyamsinh Jhala 3.Pradumansinh Jhala	Ridhima M Mangonkar
(Main Matter SUIT/0101859/2018)				
At 2 45 pm Afternoon Session				
62	SUIT	102330/2017	Mohansingh Jagatsingh Dhami Vs 1.Narendrasingh Manchanda goldy 2.Sohansingh Jagatsingh Dhami	Bhavna A. Anklesaria
Sub Matter: NOTICE OF MOTION/0103963/2017				
63	NOTICE OF MOTION	103963/2017	Mohansingh Jagatsingh Dhami Vs 1.Narendrasingh Manchanda goldy 2.Sohansingh Jagatsingh Dhami	Bhavna A. Anklesaria
(Main Matter SUIT/0102330/2017)				
64	SUIT	101488/2018	Suratidevi Chandrika Chauhan Vs 1. Fekani Maniram Chauhan 2. Ghanshyam Maniram Chauhan 3.Sashikant Maniram Chauhan	C. B. Yadav
Sub Matter: NOTICE OF MOTION/0104315/2018				
65	SUIT	101972/2018	Kirti Mohanlal Shah Vs Anuj Kirti Shah	Yashpal Jain
66	NOTICE OF MOTION	103247/2018	Kirti Mohanlal Shah And Anr. - Suit St.No.1972 of 2018 Vs Anuj Mohanlal Shah And Anr.	Yashpal Jain
67	NOTICE OF MOTION	104315/2018	Suratidevi Chandrika Chauhan Vs 1. Fekani Maniram Chauhan 2. Ghanshyam Maniram Chauhan 3.Sashikant Maniram Chauhan	C. B. Yadav
(Main Matter SUIT/0101488/2018)				
68	SUIT	100168/2019	Rabiullah Shaikh Vs Shafiullah Shaikh	Mr. Milind Tarachand Shewale
Sub Matter: NOTICE OF MOTION/0101660/2019				

CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ SHRI K. P. NANDEDKAR
COURT 9 ADDL SESSIONS JUDGE
CIVIL CAUSE LIST DATED 08-10-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
69	SUIT	100169/2019	Rabiullah Shaikh Vs Shafiullah Shaikh	Mr. Milind Tarachand Shewale
Sub Matter: NOTICE OF MOTION/0101659/2019				
70	SUIT	100271/2019	Shyam Rochiram Godhawani Vs Narayandas P. Godhawani	Mr. R.C. Mishra
Sub Matter: NOTICE OF MOTION/0100563/2019				
71	NOTICE OF MOTION	100563/2019	Shyam Rochiram Godhawani Vs Narayandas P. Godhawani And Ors	R. C. Mishra
(Main Matter SUIT/0100271/2019)				
72	SUIT	100444/2019	Perin Boman Irani Vs Rustom Khodadad Yazdegardi	D.A. Barot
Sub Matter: NOTICE OF MOTION/0100901/2019				
73	SUIT	100468/2019	Salil Arun Lanjekar Vs Satish Purustottam Khedekar	Ashutosh Khandeparkar
Sub Matter: NOTICE OF MOTION/0101920/2019				
74	NOTICE OF MOTION	100901/2019	Perin Boman Irani Vs Rustom Khodadad Yazdegardi And Ors	D.A. Barot
(Main Matter SUIT/0100444/2019)				
75	NOTICE OF MOTION	101659/2019	Rabiullah Shaikh and Ors. Vs Shafiullah Shaikh	Milind T. Shewale
(Main Matter SUIT/0100169/2019)				
76	NOTICE OF MOTION	101660/2019	Rabiullah Shaikh and Ors. Vs Shafiullah Shaikh	Milind Shewale
(Main Matter SUIT/0100168/2019)				
77	SUIT	101136/2019	Aasha Keruji Choughule Vs Madhav Dattu Sonawane	Mrs. Indrayani M. Koparkar
Sub Matter: NOTICE OF MOTION/0103254/2019				
78	SUIT	101134/2019	Bombay Leprosy Project (BLP) Vs Mumbai Shani, Weekly Newspaper	Harish R. Pawar
Sub Matter: NOTICE OF MOTION/0102041/2019				

CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ SHRI K. P. NANDEDKAR
COURT 9 ADDL SESSIONS JUDGE
CIVIL CAUSE LIST DATED 08-10-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
79	SUIT	101160/2019	Mr. Pratapsingh Haribhau Sawant Vs Mr. Jaysingh Haribhau Sawant	Sandip J. Ghogare
Sub Matter: NOTICE OF MOTION/0102073/2019				
80	NOTICE OF MOTION	101920/2019	Salil Arun Lanjekar Vs Satish Purustottam Khedekar	Ashutosh Khandeparkar
(Main Matter SUIT/0100468/2019)				
81	NOTICE OF MOTION	102041/2019	Bombay Leprosy Project and Ors. Vs Mumbai Shani, Weekly Newspaper and Ors.	Harish Pawar
(Main Matter SUIT/0101134/2019)				
82	NOTICE OF MOTION	102073/2019	Mr. Pratapsingh Haribhau Sawant and Anr. Vs Mr. Jaysingh Haribhau Sawant and Ors.	Sandip Ghogare
(Main Matter SUIT/0101160/2019)				
83	SUIT	101954/2019	Dr. Paranji Gopala Gopalakrishnan Vs Mr. Khalil Ahmed Fajandar	M.S. Kadu and Shashikala Mahamuni
Sub Matter: NOTICE OF MOTION/0100467/2020				
84	NOTICE OF MOTION	103254/2019	Aasha Keruji Choughule Vs Madhav Dattu Sonawane And Ors	Mrs. Indrayani M. Koparkar
(Main Matter SUIT/0101136/2019)				
85	SUIT	103157/2019	Anil Madhukar Raut Vs shirish Madhukar Raut	K. P. Tiwari and Co
Sub Matter: NOTICE OF MOTION/0100052/2020				
86	NOTICE OF MOTION	100052/2020	Anil Madhukar Raut Vs Shirish Madhukar Raut and Anr.	K.P. Tiwari and Co.
(Main Matter SUIT/0103157/2019)				

CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ SHRI K. P. NANDEDKAR
COURT 9 ADDL SESSIONS JUDGE
CIVIL CAUSE LIST DATED 08-10-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
87	NOTICE OF MOTION	100467/2020	Dr. Paranji Gopala Gopalakrishnan Vs Mr. Khalil Ahmed Fajandar	Mahesh R. Pandey, Kamlesh R. Pandey
(Main Matter SUIT/0101954/2019)				
<u>NOTICE OF MOTION</u>				
88	NOTICE OF MOTION	100670/2020	Mrs. Rita Joan Gomez Vs John Peter Fernandes and Anr.	Amol K. Tembe
(Main Matter SUIT/0100270/2020)				
At 2 45 pm Afternoon Session				
89	NOTICE OF MOTION	104704/2019	Ashok Tukaram Sonawane and Ors. Vs Ramesh Tukaram Sonawane and Ors.	adv. U.L. Shah for deft.no.1
(Main Matter SUIT/0100349/2019)				
90	NOTICE OF MOTION	100766/2020	Smt. Gangadevi Bairagi Yadav Through Ramchandra Bairagi Yadav Vs M/s. A M Realty Pvt. Ltd. Through Bhaskar T. Iyer	B.D. Hatkar
(Main Matter SUIT/0103266/2018)				
<u>NM REPLYREJOINDER</u>				
91	EXECUTION APPLN	100507/2018	1.Smt. Pushpalata Gopal Worlikar 2. Smt. Savitri Gopal Worlikar Vs Shri Ranglal Ambalal Jain	Ms. Archana K. Shirsekar
(Main Matter SUIT/0100652/2015)				
92	SUIT	100545/2019	Tulshabai Maruti Giri Vs Jitendra Maruti Giri	Chandrasen J Chauhan
Sub Matter: NOTICE OF MOTION/0103617/2019				
93	NOTICE OF MOTION	101284/2019	1.Smt. Pushpalata Gopal Worlikar 2. Smt. Savitri Gopal Worlikar Vs Shri Ranglal Ambalal Jain	Adv S. S. Redekar
(Main Matter SUIT/0100652/2015)				

CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ SHRI K. P. NANDEDKAR
COURT 9 ADDL SESSIONS JUDGE
CIVIL CAUSE LIST DATED 08-10-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
94	SUIT	100989/2019	Santosh Ambaji Kamble Vs Kusum Ambaji Kamble	M/s. V.R. Tripathi and Associates
Sub Matter: NOTICE OF MOTION/0100314/2020				
95	SUIT	101527/2019	Mrs. Rukhsana Anwar Ibji Vs Mrs. Rehana Kamil Ibji	Mr. Hemant P. Ghadigaonkar
Sub Matter: NOTICE OF MOTION/0102397/2019				
96	NOTICE OF MOTION	102397/2019	Mrs. Rukhsana Anwar Ibji Vs Mrs. Rehana Kamil Ibji	Mr. Hemant P. Ghadigaonkar
(Main Matter SUIT/0101527/2019)				
97	SUIT	102022/2019	M/s. Sukanksha Constructions through its Proprietor Shri Sushilkumar Agrawal Vs Rashtriya Chemicals and Fertilizers Ltd.	Miss Deepshree Wantmure
Sub Matter: CHAMBER SUMMONS/0102342/2019				
Sub Matter: NOTICE OF MOTION/0104975/2019				
98	NOTICE OF MOTION	103617/2019	Tulshabai Maruti Giri Vs Jitendra Maruti Giri	Adv Hardik J. Desai
(Main Matter SUIT/0100545/2019)				
99	CHAMBER SUMMONS	102342/2019	M/s. Sukanksha Constructions Vs Rashtriya Chemicals and Fertilizers Ltd.	Miss. Deepshree Wantmure
(Main Matter SUIT/0102022/2019)				
100	NOTICE OF MOTION	104975/2019	M/s. Sukanksha Constructions Vs Rashtriya Chemicals and Fertilizers Ltd.	Miss Deepshree Wantmure
(Main Matter SUIT/0102022/2019)				
101	NOTICE OF MOTION	100314/2020	Santosh Ambaji Kamble Vs Kusum A. Kamble and Ors.	M/s. V.R. Tripathi and Assoc.
(Main Matter SUIT/0100989/2019)				

C/S HEARING

CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ SHRI K. P. NANDEDKAR
COURT 9 ADDL SESSIONS JUDGE
CIVIL CAUSE LIST DATED 08-10-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
102	SUIT	104795/2007	NOORJAHAN SAEED DAWOOD, THROUGH HER C A RAFIK ABUBAKER MEMON Vs SAJID YAKUB KANTHARIA AND 4 ORS	M S BANATWALA AND CO YATIN R SHAH 1 TO 3
Sub Matter: CHAMBER SUMMONS/0101004/2019				
103	NOTICE OF MOTION	103823/2016	Ashok Prabhakar Mishra 2.Dharmendra Prabhakar Mishra Vs Parvati Harendra Deshpande	E . A. Sasi
(Main Matter SUIT/0100819/2015)				
104	CHAMBER SUMMONS	101340/2018	Ashok Prabhakar Mishra 2.Dharmendra Prabhakar Mishra Vs Parvati Harendra Deshpande	Adv E. A. Sasi
(Main Matter SUIT/0100819/2015)				
105	CHAMBER SUMMONS	101004/2019	Noorjahan Sahid Dawood Vs Saji Yakub Katharia And Ors	Waquar Ahmad
(Main Matter SUIT/0104795/2007)				
<u>C/S REPLY</u>				
106	NOTICE OF MOTION	104056/2016	Asmabai Badruddin Chitalwala And Ors Vs Abbas Rajabali Chitalwala And Ors	M. S. Kadu
(Main Matter SUIT/0102238/2016)				
107	SUIT	100977/2017	1.Kishun Kumari Wd/o Lalman Gupta 2.Lalchand Dashu Gupta 3.Vinod S/o. Phoolchand Gupta Vs 1.Shri Rambadan Muneshwar Gupta 2.Shriram s/o.Jawahar Gupta 3.Balram S/o.Jawahar Gupta	Ms V. K. Gupta Adv. D.S. Pandey for Deft.no.1
Sub Matter: CHAMBER SUMMONS/0102278/2018				
Sub Matter: CHAMBER SUMMONS/0101043/2019				

CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ SHRI K. P. NANDEDKAR
COURT 9 ADDL SESSIONS JUDGE
CIVIL CAUSE LIST DATED 08-10-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
108	CHAMBER SUMMONS	100806/2018	1.Asmabai Badruddin Chitalwala 2.Fakhruddin Badruddin Chitalwala 3.Mohsin Badrudin Chitalwala Vs 1.Abbas Rajabali Chitalwala 2.Shabbir Rajabali Chitalwala 3.Smt. Dayambai Mohammed Adenwala	M.S. Kadu and Santosh Maske
(Main Matter SUIT/0102238/2016)				
109	CHAMBER SUMMONS	102278/2018	1.Kishun Kumari Wd/o Lalman Gupta 2.Lalchand Dashu Gupta 3.Vinod S/o. Phoolchand Gupta Vs 1.Shri Rambadan Muneshwar Gupta And Ors - Applicant - Mrs Kalavatibdevi Gupta	Adv Nasim Jahangir Khan Adv For Applicant
(Main Matter SUIT/0100977/2017)				
110	CHAMBER SUMMONS	101043/2019	1.Kishun Kumari Wd/o Lalman Gupta 2.Lalchand Dashu Gupta 3.Vinod S/o. Phoolchand Gupta Vs 1.Shri Rambadan Muneshwar Gupta 2.Shriram s/o.Jawahar Gupta 3.Balram S/o.Jawahar Gupta And Ors	Adv Jitendra Singh
(Main Matter SUIT/0100977/2017)				
<u>CH/S ORDERS</u>				
111	SUIT	107411/2006	JAGDISH HARKISHAN SHARMA Vs KANHAIYALAL NATHULAL JOSHI	DHANESH R SHAH A J GONDWAL N M
Sub Matter: CHAMBER SUMMONS/0101019/2017				
112	CHAMBER SUMMONS	101019/2017	Jagdish Jarikishan Sharma Vs Kanhaiyalal Nathulal Joshi -And Applicant -Intervener - Amit Durgaprasad Bharadwaj	Shashank C. Thatte
(Main Matter SUIT/0107411/2006)				
<u>CHAMBER SUMMONS</u>				

CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ SHRI K. P. NANDEDKAR
COURT 9 ADDL SESSIONS JUDGE
CIVIL CAUSE LIST DATED 08-10-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
113	CHAMBER SUMMONS	100167/2020	Suman Avinash Sonawane and Ors. - Applicant / Ashok Tukaram Sonawane and Ors. - Plff. Vs Ramesh Tukaram Sonawane and Ors.	Abhishek Samant
(Main Matter SUIT/0100349/2019)				
<u>COMPLIANCE</u>				
At 11.00 AM Morning Session				
114	SUIT	102155/2018	Umashankar Mahipat Kesharvani Vs Madanlal Hulasraj Soni	M.P.Mishra
115	SUIT	103203/2018	Kiran Manohar Rane Vs Supriya Narayan Malankar	Sushil Sharma and Sandeep Pandey
At 2 45 pm Afternoon Session				
116	SUIT	101454/2018	Shri Laxman Bansi Khetre Vs 1. Viajayshree CHS 2. M/s. Heritage Enterprise	A. G. Pandit
Sub Matter: NOTICE OF MOTION/0104699/2018				
117	NOTICE OF MOTION	104699/2018	Shri Laxman Bansi Khetre Vs 1. Viajayshree CHS 2. M/s. Heritage Enterprise	A. G. Pandit
(Main Matter SUIT/0101454/2018)				

CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ SHRI K. P. NANDEDKAR
COURT 9 ADDL SESSIONS JUDGE
CIVIL CAUSE LIST DATED 09-10-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>HEARING ON PRELIMINARY ISSUE</u>				
At 11.00 AM Morning Session				
1	SUIT	101621/2016	1.Jitendra Devchand Kothari 2.Vasantkumar Devchand Kothari 3.Arunkumar Dechand Kothari Vs 1.Mrs. Vandana Janak Thakkar 2.Janak N. Thakkar 3.Hemendra Dongade 4.Deepak Nisal	S.T. Manek and Co.
Sub Matter: NOTICE OF MOTION/0104015/2018				
Sub Matter: NOTICE OF MOTION/0102876/2016				
2	NOTICE OF MOTION	102876/2016	Jitendra Devechand Kothari And Ors Vs Vandana Janak Thakkar And Ors	S. T. Manek And Co.
(Main Matter SUIT/0101621/2016)				
3	NOTICE OF MOTION	104015/2018	1.Jitendra Devchand Kothari 2.Vasantkumar Devchand Kothari 3.Arunkumar Dechand Kothari Vs 1.Mrs. Vandana Janak Thakkar 2.Janak N. Thakkar 3.Hemendra Dongade 4.Deepak Nisal	Adv P. D. Gandhi And Associates
(Main Matter SUIT/0101621/2016)				
<u>DRAFT ISSUES</u>				
4	SUIT	100565/2017	Khushru Ratansha Zaiwala Vs 1.Xerxes Dastur 2.Jimmy Pochkhanawalla 3.Mehli Cama 4.Rohinton Dhalla 5.Jehangir Chowna	Shri. R.K. Zaiwala Maneksha Sethna for Deft
5	SUIT	100693/2017	Shri. Baban Laxman Tribhuwan Vs 1.Nalini Vishwamber Shewakramani 2.Abhyudaya Co-op.Bank Ltd. 3.Sitaram C.Ghandat 4.Madhukar S.Chavan	S.G.Shirsat

CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ SHRI K. P. NANDEDKAR
COURT 9 ADDL SESSIONS JUDGE
CIVIL CAUSE LIST DATED 09-10-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
6	SUIT	100788/2017	1.Shri.Nityahari P. Dev 2.Smt. Urmila Nishit Bannerjee Vs 1.Ashokkumar Shardacharan Nandy 2.Smt.Meena Ravindranath Nandy 3.Shri.Jayesh Ravindranath Nandy	Mahesh R. Joshi
7	SUIT	100912/2017	Shri. Ganpat Bhau Gaikwad Vs 1.Shri. Dilip Ganpat Gaikwad 2.Mr. Sachin Mugatrao Gaikwad 3.Mr. Chandrakant Mugatrao	Bhimrao A. Powar
8	SUIT	101503/2017	1. Mr. Abdul Rehman Mehdi Rajabally 2. Mr. Nitin Hiralal Sejpal Vs 1.Bombay City Civil and Session Court Bar Asso. 2.Deepak Sadashiv Padwal 3.Eknath Vithal Sawant	Mr. Ashok M. Sarogi Adv.P.M.Shah for Deft.Nos.2,3,4,7,9
9	SUIT	101513/2017	1. Mr. Dattaram Kashinath Bhoir 2. Mr. Mukesh Kashinath Bhoir 4. Mr. Chandrashekhar Kashinath Bhoir Vs The Bhandup Co-op Hsg. Soc. Ltd	Mr. Mahesh R. Joshi
10	SUIT	101538/2017	Tukaram Maruti More Vs Ravi Vilas Jadhav	Vipin A. Pathak
Sub Matter: NOTICE OF MOTION/0102464/2017				
11	SUIT	102278/2017	Gajanan Mahadev Savtirkar Vs Vasant Maruti Palkar	Harish Thacker
12	SUIT	101052/2018	1. Mr. Anees Yakub Khan 2. Mr. Imran Yakub Khan 3. Mr. Iqbal Yakub Khan Vs 1. Mr. Makhabul Babu Khan 2. Mr. Abdulla Babu Khan 3. Mr. Shafi Rahim Khan 4.Khalid Yasin Khan	V. T. Dubey and Associates

At 2 45 pm Afternoon Session

CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ SHRI K. P. NANDEDKAR
COURT 9 ADDL SESSIONS JUDGE
CIVIL CAUSE LIST DATED 09-10-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
13	NOTICE OF MOTION	102464/2017	Tukaram Maruti More Vs Vjay Vilas Jadhav	Vipin A. Pathak
(Main Matter SUIT/0101538/2017)				
<u>SERVICE</u>				
At 11.00 AM Morning Session				
14	SUIT	100039/2020	Kumar Devdas Advani Vs Jalpa Suresh Tankaria	Narendra Gharat
15	SUIT	100042/2020	Pushpa Devdas Advani Vs Mrs. Geeta Balse	Narendra Gharat
16	SUIT	100043/2020	Pushpa Devdas Advani Vs K S A Rao	Narendra Gharat
17	SUIT	100273/2020	Mrs. Snehal Dattatray Tambe Vs Mrs. Sunanda Sonu Tambe	Raghavan Arail Veetil and Sandeep More
18	SUIT	100375/2020	Mr. Ravindra Raghunath Gole Vs Smt. Vandana Raghunath Gole	Shivaji Farakate / Atul Rathod
19	SUIT	100376/2020	Smt. Pratibha Sonu Mondkar Vs Subhash Tukaram Navge	B.R. Bornak, Sumedh Waghmare
<u>NM FOR HEARING</u>				
20	SUIT	101044/2017	Arun Keshavram Engineer Vs HBS Marineview Private Limited	Mr.Sanjay Sinha
Sub Matter: NOTICE OF MOTION/0101666/2017				
21	NOTICE OF MOTION	101885/2018	1.Zubair Hassam Saudagar 2. Shahin Hassam Saudagar Vs Kadir Shaikh	Asif Y. Memon
(Main Matter SUIT/0101505/2017)				
22	NOTICE OF MOTION	102920/2018	Mrs. Shanta Chandrakant Abhang Vs 1. Mrs. Achana Dabolkar 2. Vaibhav Dabolkar 3. Mrs. Puja Inamdar 4. Mr. Mayur Inamdar	Mikhail Dey
(Main Matter SUIT/0101151/2018)				
At 2 45 pm Afternoon Session				

**CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ SHRI K. P. NANDEDKAR
COURT 9 ADDL SESSIONS JUDGE
CIVIL CAUSE LIST DATED 09-10-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
23	SUIT	104051/2012	ARVIND V SANGOI Vs LAXMI R SHAH AND 13 ORS	Mr. Tanna P M SHAH MS PATIL GANGARKAR CO Divyshah Assoc D-1,2a,2c3
Sub Matter: NOTICE OF MOTION/0102790/2015				
24	SUIT	107513/2003	ARVIND ENGINEERING COMPANY Vs THE SUN MILLS COMPANY PVT LTD AND ORS	VARSHA PALAV 1ST COURT RECEIVER
Sub Matter: NOTICE OF MOTION/0102539/2019				
25	SUIT	101150/2015	1.Sanjay Parshuram Warang 2.Joseph Xavier Francies 3.Smt.Mirabai Khanderao Pawar and ors Vs 1.The Chandralok CHS 2.MCGM 3.Pallaya Swamikan Nadar 4.Pandurang Damodar Mhatre	Shyam Khot
Sub Matter: NOTICE OF MOTION/0102195/2015				
26	NOTICE OF MOTION	102195/2015	Sanjay Parshuram Warang and Ors Vs 1.The Chandralok CHS 2.MCGM 3.Pallaya Nadar 4.Pandurang Mhatre	Shyam Khot
(Main Matter SUIT/0101150/2015)				
27	NOTICE OF MOTION	102790/2015	Arvind Visanji Sangoi Vs Laxmi Ratilal Shah and 13 Ors	P M Shah
(Main Matter SUIT/0104051/2012)				
28	SUIT	101937/2016	Mrs. Vishranti Dinkar Rane Vs 1.Mrs. Vandana Ankush Rane 2.Mrs. Manisha Manohar Dalvi 3.Mrs. Sanjana Sanjay Naik	Sachin V. Masurkar
Sub Matter: NOTICE OF MOTION/1001182/2017				
29	SUIT	100743/2017	Mr Ashok Kumar Chhaganlal Vs Mr Dilipkumar Sheshmal Jain	Mr K L Ganesh Rao and Ms Carmeline Fernandes
Sub Matter: NOTICE OF MOTION/0101288/2017				

CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ SHRI K. P. NANDEDKAR
COURT 9 ADDL SESSIONS JUDGE
CIVIL CAUSE LIST DATED 09-10-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
30	NOTICE OF MOTION	1001146/2017	Narendra Kashiram Rane Vs Pandurang Anant Rane	Latika Belindage
(Main Matter SUIT/0100976/2012)				
31	NOTICE OF MOTION	1001182/2017	Vishranti Rane Vs Vandana Ankush Rane And Ors.	Sachin V. Masurkar
(Main Matter SUIT/0101937/2016)				
32	SUIT	100837/2017	Darius R Kavasmaneck Vs Maharukh Murad Oomrigar 2. Percy Rutton Kacasmaneck 3. Gharda Chemicals Ltd	M/s. Dhru And Co.
Sub Matter: NOTICE OF MOTION/0103121/2019				
33	NOTICE OF MOTION	101288/2017	Mr Ashok Kumar Chhaganlal Vs Mr Dilipkumar Sheshmal Jain	Mr K L Ganesh Rao and Ms Carmeline Fernandes
(Main Matter SUIT/0100743/2017)				
34	SUIT	101322/2017	Dr. A.Riyaz Kitabwala Vs M/s.Ashrafi Builders and Developers	Ms.Nakhat A.R.Kitabwala
Sub Matter: NOTICE OF MOTION/0102223/2017				
35	NOTICE OF MOTION	102223/2017	Dr. A.Riyaz Kitabwala Vs M/s.Ashrafi Builders and Developers	Ms.Nakhat A.R.Kitabwala
(Main Matter SUIT/0101322/2017)				
36	SUIT	101505/2017	1.Zubair Hassam Saudagar 2. Shahin Hassam Saudagar Vs Kadir Shaikh	Mohammed Zain Khan and Hasanullah Khan
Sub Matter: NOTICE OF MOTION/0101885/2018				
37	SUIT	101151/2018	Mrs. Shanta Chandrakant Abhang Vs 1. Mrs. Achana Dabolkar 2. Vaibhav Dabolkar 3. Mrs. Puja Inamdar 4. Mr. Mayur Inamdar	Mikhail Day
Sub Matter: NOTICE OF MOTION/0102920/2018				

**CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ SHRI K. P. NANDEDKAR
COURT 9 ADDL SESSIONS JUDGE
CIVIL CAUSE LIST DATED 09-10-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
38	SUIT	101491/2018	1.Mrs.Elizabeth Dsouza 2.Mrs.Agnes Kumar 3.Mrs.Marie S. Fernandes Vs 1.Sagar Mahim CHSL 2.Mr.John Dsouza	
Sub Matter: NOTICE OF MOTION/0104024/2018				
39	SUIT	102411/2018	Mr. Dattatray Ramchandra Kasavkar Vs Mr. Sunil Bhaskar Haldankar	Mr. Ganesh N. Dhonde
Sub Matter: NOTICE OF MOTION/0104512/2018				
40	SUIT	102428/2018	Mr. Mohammed Iqbal Mohammed Umar Ansari Vs Mr. Mohammed Farooque Mohammed Umar Ansari	N. A. Ghatte
Sub Matter: NOTICE OF MOTION/0103686/2018				
41	NOTICE OF MOTION	103686/2018	Mr. Mohammed Iqbal Mohammed Umar Ansari Vs Mr. Mohammed Farooque Mohammed Umar Ansari	N. A. Ghate
(Main Matter SUIT/0102428/2018)				
42	NOTICE OF MOTION	104024/2018	1.Mrs.Elizabeth Dsouza 2.Mrs.Agnes Kumar 3.Mrs.Marie S. Fernandes Vs 1.Sagar Mahim CHSL 2.Mr.John Dsouza	Sangita S. Bhole
(Main Matter SUIT/0101491/2018)				
43	SUIT	102853/2018	Sejal Girish Parekh Vs M/s. Earth Builders	A.K. Chauhan
Sub Matter: NOTICE OF MOTION/0101743/2019				
Sub Matter: NOTICE OF MOTION/0104213/2018				
44	NOTICE OF MOTION	104213/2018	Sejal Girish Parekh Vs M/s. Earth Builders	A. K. Chauhan
(Main Matter SUIT/0102853/2018)				

**CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ SHRI K. P. NANDEDKAR
COURT 9 ADDL SESSIONS JUDGE
CIVIL CAUSE LIST DATED 09-10-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
45	NOTICE OF MOTION	104512/2018	Mr. Dattatray Ramchandra Kasavkar Vs Mr. Sunil Bhaskar Haldankar And Ors	Mr. Ganesh N. Dhonde
(Main Matter SUIT/0102411/2018)				
46	NOTICE OF MOTION	101743/2019	Sejal Girish Parekh Vs M/s. Earth Builders	A.K. Chauhan
(Main Matter SUIT/0102853/2018)				
47	NOTICE OF MOTION	102539/2019	Arvind Engineering Company Vs The Sun Mills Company Pvt Ltd And Ors	P. A. Sawant
(Main Matter SUIT/0107513/2003)				
48	NOTICE OF MOTION	103121/2019	Darius R Kavasmaneck Vs Maharukh Murad Oomrigar 2. Percy Rutton Kacasmaneck 3. Gharda Chemicals Ltd	M/s. Dhru And Co.
(Main Matter SUIT/0100837/2017)				
<u>COMPLIANCE</u>				
49	NOTICE OF MOTION	104353/2017	Vasanthi Shivanand Shetty - Suit Stamp No.10274 of 2017 Vs Mr. Ramesh Sheena Shetty	Naman Jabbi
(Main Matter SUIT/0102758/2017)				
